

DIVISION BENCH
COURT - II

P-101

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/68(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH JULY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS SURATGARH BIKANER TOLL ROAD COMPANY PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Ratnanko Banerji, Sr. Adv.] For the Corporate Debtor
Mr. Shaunak Mitra, Adv.]
Mr. Kanishk Kejriwal, Adv.]
Ms. Neha Somani, PCS]

Mr. Debasish Chakraborti, Adv.] For the Financial Creditor
Mr. Snehasish Chakraborty, Adv.]

ORDER

1. Ld. Sr. Counsel and Ld. Counsel appearing on behalf of the Corporate Debtor present.
Ld. Counsel appearing on behalf of the Financial Creditor present.
2. Ld. Counsel for the State Bank of India submits that he is yet to obtain a copy of the reply filed by the Corporate Debtor.
3. In the event rejoinder which is required to be filed, let the same be filed on 06th August, 2024.
4. Pleadings should be completed in the meantime and no adjournment would be granted.
5. List the matter for further consideration on **06.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**